

(d) the steps taken or proposed to be taken by the Government of India to urge upon the State Governments to complete implementation of the separation of the two subjects referred to in part (a) above?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

- (a) 1. Andhra Pradesh.
2. Gujarat.
3. Kerala.
4. Maharashtra.
5. Madras.
6. Mysore.
7. West Bengal.

- (b) 1. Assam.
2. Bihar.
3. Madhya Pradesh.
4. Orissa.
5. Punjab.
6. Rajasthan.
7. Uttar Pradesh.

(c) None.

(d) Does not arise.

Durgapur Steel Plant

1227. { Shri Barman:
Shri Subodh Hansda:
Shri R. C. Majhi:
Shri S. C. Samanta:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that the estimate of the Durgapur Steel Project has fallen short of the estimated cost;

(b) if so, the reasons for this short-fall;

(c) whether any revised estimate has been made taking into consideration the increased cost for civil engineering; and

(d) if so, the total amount of the revised estimate?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) to (d). As already explained in my concluding budget speech on the 15th April 1961 the revised estimate of Durgapur Steel Project will be in the region of Rs. 186 crores which, however, exclude escalations. The revised estimates taking into consideration the increased cost for civil engineering work have not yet been finalised and are under technical scrutiny of Hindustan Steel.

Patherdih Coal Washery

1228. { Shri Barman:
Shri Subodh Hansda:
Shri R. C. Majhi:
Shri S. C. Samanta:
Shri Vidya Charan Shukla:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the tender for the construction of Patherdih Coal Washery has been accepted;

(b) if so, whether the construction work has started;

(c) whether any amount has been paid for acquisition of land; and

(d) if so, the amount paid for this?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) A contract has been concluded with an American firm for the construction of the coal washery in Patherdih.

(b) The firm has taken on hand preparation of detailed working drawings and work at site is expected to commence shortly. Construction of houses in the township will also commence shortly.

(c) and (d). A sum of Rs. 1,811,000 has been paid to the Railways who are acquiring the land required for the washery, the residential colony and the necessary railway sidings.